IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

OA 1256 of 1996

Present: Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. A. Sathah Khan, Judicial Member

Samar Kr. Pandit & Ors

- VS -

C. S. O.

For the Applicant: Mr. P. Chatterjee, Counsel Mr. K.C. Saha, Counsel

For the Respondents: Mr. M.S. Banerjee, Counsel

Date of Order : 96-01-2993

ORDER

MR. A. SATHAH KHAN, JM

Heard Ld. Counsel of both the parties. It is a matter relating to implementation of Bata Entry Operator Grade 'B' (DEO'B') scale w.e.f. 1-1-1986 with all consequential benefits.

- The Ld. Counsel, appearing on behalf of the applicants, submits that similar matter has been decided by the various Benches of this Tribunal including the Calcutta Bench. The Ld. Counsel relied upon the latest judgement of this Tribunal of the Calcutta in O.A.605 of 1996/dated 24-9-2002. The Ld. Counsel further submits that the applicants from Sl.No.2 to 9 have already get the benefit whereas the applicant No.1 has not been granted that benefit.
- The Ld. Counsel, appearing on behalf of the respondents, concedes that the matter is covered by the said judgement of the Tribunal.

Centd....

Therefore, the application is allowed. The respondents are directed to grant the revised pay scale of Rs.1150-1500/- for DEO'A' w.e.f. 1-1-1986 in respect of applicant No.1. Respondents are also directed to give effect of the revised payscale of DEO'B' i.e. Rs.1350-2200/- from the date of his appointment i.e. from 21-4-1987. The O.A. is disposed of accordingly.

Member(J)

S-O3

DKN